NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 87/(MAH)/2012/(T.P.) CA No. 28/2016

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.08.2016

NAME OF THE PARTIES:

Mr. Rakesh Kabra & Anr.

V/s.

M/s. M/s. NRK Overseas (India) Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

KRISHNENDU DATTA & ADVI FOF. Sanjana Saday

R. SANJANA SADDY (K. DATTA & ASSOCIATES)

R. PRAMED SURVLIA

S. AMIT SURVLIA RESPONSENTS

Order

CA. No. 28//397-398/NCLT/MB/MAH/2016

CP. No. 87/397-398/NCLT/MB/MAH/2012

The Petitioner having sought time for final hearing, this Bench hereby directs the Petitioner side to argue their case on 04.10.2016, the Respondent side is directed to argue on 05.10.2016.

List this matter on 4th October & 5th October, 2016 for final hearing.

sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)

sd/-

V. NALLASENAPATHY
Member (Technical)

Dated: 22nd August, 2016.